

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 126 of 2011

Dated: 25th July, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

M/s Vengiri Power Generation Ltd.

....

Appellant (s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

....

Respondent(s)

**Counsel for the Appellant(s) : Mrs. Smiriti Mishra
Mr. Gopal Jain**

Counsel for the Respondent(s) : Mr. K.V.Mohan

ORDER

On the prayer of learned counsel for the Appellant, hearing is adjourned to **23rd August, 2012.** Pleadings may be completed on or before the date of hearing after exchange of copy to each other.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**